



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,23rd July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KARDAK ETE**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
18	WP(C)/6189/2018	IN-SERVICE TET QUALIFIED ELEMENTARY TEACHERS ASSOCIATION, KARIMGANJ AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A M S MAZUMDER MR. A A R KARIM	SC, ELEM. EDU GA, ASSAM SC, FINANCE
19	WP(C)/2763/2019	BHUPEN CH SUT AND 11 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. R P KAKOTI SR. ADV. MR H DAS MS. U HAZARIKA	SC, ELEM. EDU SC, FINANCE DEPTT.
20	WP(C)/6764/2021	DR. AMBORISH ADHYAPOK AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. A BORUA MR D MAHANTA	SC, HIGHER EDU ASSTT.S.G.I. SC, U G C

LEAVE NOTE OF ADVOCATES FOR 23/07/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
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35)	MR K K MAHANTA (Sr. Advocate)	23-07-2024	To	24-07-2024
36)	MR. R K D CHOUDHURY	24-07-2024	To	26-07-2024
37)	MS B R A SULTANA	26-07-2024	To	15-08-2024



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[For Tuesday,23rd July 2024]

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BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
35	WP(C)/273/2019 FIXED	PABITRA KR. NATH Versus THE GAUHATI UNIVERSITY AND 2 ORS.	DR. P K GOSWAMI MR. U K NAIR MR A BARMAN MR. A BORO	SC, G U

LEAVE NOTE OF ADVOCATES FOR 23/07/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
15	WP(C)/3643/2024 B/O	DAKSHIN BIJNI S.S. LTD., Versus THE STATE OF ASSAM AND 10 ORS	MR. A SARMA MR. K KALITA MR. LENTSO MS G SWAMI	GA, ASSAM SC, BTC
16	WP(C)/3668/2024 B/O	M/S. FEEDBACK INFRA PVT. LTD. Versus UNION OF INDIA AND 2 ORS.	MS N MAHANTA N GAUTAM	DY.S.G.I. SC, NHDC

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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 7

[DIVISION BENCH-II

**THIS BENCH WILL SIT AFTER RISING OF THE DIVISION
BENCH OF HONOURABLE MR. JUSTICE K.R.SURANA AND
HONOURABLE MR. JUSTICE M.K. KALITA]**

Sr.No. Case Number Main Parties Petitioner Advocate Respondent Advocate

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BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
22	WP(C)/3218/2024 B/O	DEVENDRA SINGH Versus UNION OF INDIA AND 3 ORS	MS. S BORA MR V KUMAR MR. P BORAH	DY.S.G.I.
ADMISSION				
23	WP(C)/5419/2019 CAVT. NO.0734/2019 FIXED, WITH WP(C)/6477/2011 (D/O), WP(C)/5005/2016 (D/O), WP(C)/5006/2016 (D/O)	PRADIP KUMAR BARUAH AND 2 ORS. Versus THE STATE OF ASSAM AND 14 ORS	MR. S K GOSWAMI MR. N BARMAN	MR. K N CHOUDHURY MR D K DAS MR. N UPADHAYAY MR. D MAHANTA MR H BETALA MR C KUMAR SC, IRRIGATION FOR CAVEATOR MRS. B HAZARIKA
24	WITH WP(C)/4737/2016	BIBHASH CHANDRA MODI Versus THE STATE OF ASSAM AND 16 ORS	MR.M K CHOUDHURY MS.A CHOUDHURY MR.N BARUAH MR P BHARDWAJ MR.T N SRINIVASAN	GA, ASSAM(R 1,3,4) MR.D K DAS(R- 6-9, 12,16&17)(R- 11,13&15)(R-5,10,8&4) MR H BETALA R-6-9, 12, 16 and 17R- 11,13 and 15R-5,10,8 and 4 MR D DUARA(R-6-9, 12, 16&17)(R- 11,13&15)(R-5,10,8&4) SC, PERSONNEL DEPT.(R 2)
25	WITH WP(C)/5870/2016	DHIRAJ SAIKIA and 2 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR.T J MAHANTA MS.B HAZARIKA MS.P MAHANTA MR.A BHATTACHARYA MR.D MAHANTA	GA, ASSAM MR. S K GOSWAMI (R 10, 11) MR. R .DHAR (R- 2 & 3) MR. P MAHANTA MS.N DUTTA(Sr. Adv)(R-9) MR.R B GOHAIN(R-9) MR. B K GOSWAMI (R 10, 11) MR. A KALITA (R 10, 11) SC, IRRIGATION SC, PERSONNEL DEPT.
26	WP(C)/6608/2022 FIXED	SANTANU KUMAR DEKA Versus THE STATE OF ASSAM AND 8 ORS	MR. A SARMA MR. K KALITA MR. LENTSO	GA, ASSAM

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**HONOURABLE MR. JUSTICE MANISH CHOUDHURY
HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

COURT NO: 12

[SPECIAL DIVISION BENCH

**THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH OF HONOURABLE MR. JUSTICE
L.JAMIR AND HONOURABLE MR. JUSTICE K. GOSWAMI**

**ITEM NOS. 3 AND 4 IN THE DAILY CAUSE LIST
HAS BEEN WRONGLY LISTED]**

Sr.No. Case Number Main Parties Petitioner Advocate Respondent Advocate

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6)	MS. K YADAV	15-07-2024	To	26-07-2024
7)	MR H Dey	17-07-2024	To	29-07-2024
8)	MR. R SARMAH	15-07-2024	To	25-07-2024
9)	MS M DAS	15-07-2024	To	24-07-2024
10)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
11)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
12)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
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20)	MR A KALITA	22-07-2024	To	23-07-2024
21)	MR. A K PURKAYASTHA	22-07-2024	To	23-07-2024
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23)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
24)	MR. M U MAHMUD	23-07-2024	To	25-07-2024

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35)	MR K K MAHANTA (Sr. Advocate)	23-07-2024	To	24-07-2024
36)	MR. R K D CHOUDHURY	24-07-2024	To	26-07-2024
37)	MS B R A SULTANA	26-07-2024	To	15-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Tuesday,23rd July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, ONLY IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
18	WP(C)/6133/2023	VIKASH AGARWAL Versus THE STATE OF ASSAM AND 8 ORS	MR. B K DAS MR S SARMAH	MR K K MAHANTA (Sr. Advocate) (r-9) GA, ASSAM MS N BEGUM (r-9) MR S GAUTAM (r-9) SC, REVENUE SC, GMC SC, FOREST
19	WITH WP(C)/118/2022	BADAN CHANDRA BORA Versus THE STATE OF ASSAM AND 6 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR. K M MAHANTA MS N BEGUM MR S GAUTAM M R SHARMA	MR. C S HAZARIKA, GA, ASSAM (R-2,3,6) GA, ASSAM MR T KALITA (R-7) MR. A SAIKIA (R-7) MR. A S ALI (R-7) MR D GOGOI, SC, FOREST DEPTT. (R-5) MR. B J TALUKDAR, SC, REVENUE & DISASTER MANAGEMENT DEPTT. (R- 1) MR B GOGOI, SC, SOIL CONSERVATION (R-4) SC, REVENUE
	WITH I.A.(Civil)/1777/2022 in WP(C)/118/2022	BADAN CHANDRA BORA Versus THE STATE OF ASSAM AND 6 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA	MR. C S HAZARIKA, GA, ASSAM (R-2,3,6) GA, ASSAM MR T KALITA (R-7) MR D GOGOI, SC, FOREST DEPTT. (R-5) MR. B J TALUKDAR, SC, REVENUE & DISASTER MANAGEMENT DEPTT. (R- 1) MR B GOGOI, SC, SOIL CONSERVATION (R-4) SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 23/07/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
23	RFA/37/2022 PART-HEARD, WITH LCR, FIXED	JURIMONI BORDOLOI Versus BIPUL BHOWMICK	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	MR. A GANGULY MR. A DUTTA MR. A DHANUKA
	WITH I.A.(Civil)/3180/2022 in RFA/37/2022	JURIMONI BORDOLOI Versus BIPUL BHOWMICK	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	
24	MACApp./120/2011 WITH LCR, FIXED	THE ORIENTAL INSURANCE CO. LTD., Versus BHUPEN BHUYAN and ANR,	MS. R D MOZUMDAR MR.A KHANIKAR MR.A DUTTA MS. C MOZUMDAR MR. S P SHARMA	MS.A BHATTACHARJEE MR.S K GHOSH MR.S P CHOUDHURY MS.G SARMAH MRB KAUSHIK
25	RFA/5/2016 WITH LCR, FIXED	HAI DOR HUSSAIN and 2 ORS Versus MD ABDUL KARIM @ MAINA MASTER	MR.U B SARMA MR.G MISHRA	MR.D SAIKIA MR.R BARUAH MR. R BORPUJARI MR.B GOGOI MR.P NAYAK MR.A DEKA
26	RFA/12/2016 WITH LCR, FIXED	SHRI KANAK DEKA Versus ASSAM SMALL INDUSTRIES DEVELOPMENT CORPORATION and ANR	MR. N ANAND MR. B DEKA MS. L SRIVASTAV MR. H ALI MR. A K SINGH MR. A H MULLA MR. H L MAURYA	
	WITH I.A./558/2016 in RFA/12/2016	SHRI KANAK DEKA Versus ASSAM SMALL INDUSTRIES DEVELOPMENT CORPORATION and ANR	MR.N ANAND MR.B DEKA MS.L SRIVASTAV MR.H ALI MR.A K SINGH MR.A H MULLA MR.H L MAURYA	
27	Arb.A./10/2017 WITH LCR, FIXED	UNION OF INDIA Versus M/S R.N. CHOUDHURY	MS B DEVI MR.R SARMA MS.H SARMA	MR.R HUSSAIN MR.S DAS MS.G SUTRADHAR
28	MFA/139/2018 WITH LCR, FIXED	UNION OF INDIA Versus SRI DASARATH CHOUHAN	MR. B SARMAH MR G GOSWAMI	

29	FAO/31/2024 WITH LCR, FIXED	E EIGHTEEN.COM LTD AND 2 ORS Versus FITJEE LTD	MR. S SARMA MR D DAS	MR. U HAZARIKA MR. J ROY
	WITH I.A.(Civil)/1359/2024 in FAO/31/2024	E EIGHTEEN.COM LTD AND 2 ORS Versus FITJEE LTD	MR. S SARMA MR D DAS	
	WITH I.A.(Civil)/2175/2024 in FAO/31/2024	FITJEE LTD Versus E EIGHTEEN.COM LTD AND 2 ORS	MR. U HAZARIKA	MR S SARMA

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LEAVE NOTE OF ADVOCATES FOR 23/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
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37)	MS B R A SULTANA	26-07-2024	To	15-08-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V

**THE OLDEST MATTER IN THE CAUSELIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
16	WP(C)/2793/2024 FIXED	KRISHNA CHANDRA DAS AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, REVENUE
ADMISSION				
17	WP(C)/3569/2023 FIXED, WITH OFFICE NOTE	SANPREET SINGH KOHLI AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS	MR B PATHAK MR V KUMAR MS M TIWARI	GA, ASSAM SC, GAD SC, REVENUE
18	WP(C)/2868/2024 CAVT. NO.05342/024, FIXED, CAVT./534/2024	LABANYA PAIT DOLEY Versus THE STATE OF ASSAM AND 11 ORS	MR. M BISWAS J SINGPHO A GHOSAL	GA, ASSAM MR. R P SARMAH (R-6 TO 12) MR. D DOLEY MR. D DOLEY MS A DEKA (R-6 TO 12) FOR CAVEATOR
WITH				
	I.A.(Civil)/2166/2024 in WP(C)/2868/2024	SARMISTHA DEB AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. D DOLEY MS A DEKA	MR. M BISWAS

LEAVE NOTE OF ADVOCATES FOR 23/07/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
53	Bail Appln./1967/2024 B/O	OHED ALI @ AHED ALI AND ANR Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED N. UDDIN SK ABDULLAH	PP, ASSAM
BAIL HEARING (BA)				
54	Bail Appln./1870/2024 WITH OFFICE NOTE, FIXED	LAKSHMI NATH CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR. A K SARMA MR H J TAMULI MR D KALITA	PP, ASSAM

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BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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MOTION

49	AB/1877/2024 B/O	PRASANTA BORA Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. U K DEKA MR P H KONWAR	PP, ASSAM
50	AB/1879/2024 B/O	DEBASISH BURAGOHAIN AND ANR Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. U K DEKA MR P H KONWAR	PP, ASSAM
51	AB/1886/2024 B/O	SAJIDUR RAHMAN AND ANR. Versus THE STATE OF ASSAM	T A LASKAR	PP, ASSAM

ORDERS

52	I.A.(CrI.)/650/2024 (CONNECTED WITH ITEM NO. 11 IN THE DAILY CAUSE LIST), B/O in CrI.Pet./840/2024	ABUK SK @ ABUK SHEIKH Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MR. N SARKAR MR P K BASU MR A BANERJEE	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 23/07/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
5)	MR. R L YADAV	15-07-2024	To	26-07-2024
6)	MS. K YADAV	15-07-2024	To	26-07-2024
7)	MR H Dey	17-07-2024	To	29-07-2024
8)	MR. R SARMAH	15-07-2024	To	25-07-2024
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12)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
13)	MR S SARMA	16-07-2024	To	15-09-2024
14)	MS. N M DEKA	17-07-2024	To	20-12-2024
15)	MR. S B PRASAD	22-07-2024	To	02-08-2024
16)	MR. S K GOSWAMI	22-07-2024	To	24-07-2024
17)	MR. S K SAHARIAH	22-07-2024	To	28-07-2024

18)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
19)	MR. DITUL DAS	19-07-2024	To	26-07-2024
20)	MR A KALITA	22-07-2024	To	23-07-2024
21)	MR. A K PURKAYASTHA	22-07-2024	To	23-07-2024
22)	MR. S SHARMA	22-07-2024	To	23-07-2024
23)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
24)	MR. M U MAHMUD	23-07-2024	To	25-07-2024
25)	MR. A BHATTACHARYA	22-07-2024	To	25-07-2024
26)	MR. M K SARMA	22-07-2024	To	28-07-2024
27)	MRS. M A OZAH	24-07-2024	To	01-08-2024
28)	MR G SARMA	24-07-2024	To	26-07-2024
29)	MR. B BARMAN	28-07-2024	To	08-08-2024
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34)	MR B SARMAH	23-07-2024	To	26-07-2024
35)	MR K K MAHANTA (Sr. Advocate)	23-07-2024	To	24-07-2024
36)	MR. R K D CHOUDHURY	24-07-2024	To	26-07-2024
37)	MS B R A SULTANA	26-07-2024	To	15-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,23rd July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
49	AB/1686/2024 B/O	AJIBAR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. M KHAN MS J AKTAR K MAINUDDIN	PP, ASSAM
MOTION				
50	AB/1887/2024 B/O	ROSHAN KUMAR GUPTA @ ROSHAN GUPTA Versus THE STATE OF ASSAM	MR. A SARMA MR. K KALITA MR. LENTSO MS G SWAMI	PP, ASSAM
BAIL HEARING (BA)				
51	Bail Appln./1978/2024 FIXED	HABIL AHMED AND ANR Versus THE STATE OF ASSAM	MR M BEZBARUAH MR. A LAL MR A BRAHMA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 23/07/2024

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34)	MR B SARMAH	23-07-2024	To	26-07-2024
35)	MR K K MAHANTA (Sr. Advocate)	23-07-2024	To	24-07-2024
36)	MR. R K D CHOUDHURY	24-07-2024	To	26-07-2024
37)	MS B R A SULTANA	26-07-2024	To	15-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Tuesday,23rd July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
28	Bail Appln./1669/2024 WITH CASE RECORD (SCANNED COPY), FIXED	KAJAL DEBNATH Versus UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
ORDERS				
29	I.A.(CrI.)/565/2024 in Bail Appln./634/2024 (D/O), FIXED in Bail Appln./634/2024	ABDUL JALIL Versus THE STATE OF ASSAM	Ajif Ahmed	PP, ASSAM
30	I.A.(Civil)/752/2024 FIXED in FAO/2117/2024	MADHUSMITA BARUAH SHARMA Versus SANJEEV SHARMA	MR. P BHOWMICK MR. D THAOSEN	MR S BORTHAKUR MS. P BORAH MR P H KONWAR MR P H KONWAR
	WITH FAO/2117/2024 (Filing Number)	MADHUSMITA BARUAH SHARMA Versus SANJEEV SHARMA E	MR. P BHOWMICK	
HEARING				
31	MACApp./216/2017 WITH LCR, FIXED	NEW INDIA ASSURANCE CO. LTD. Versus RAN BAHADUR KATUWAL @ MON BAHADUR KATUWAL and 2 ORS,	MR.K K BHATRA MR.R K BHATRA MS.A BORA MS.P H UJURI MR A SAIKIA MS.S DAS	MR J MOLLAH

LEAVE NOTE OF ADVOCATES FOR 23/07/2024

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36)	MR. R K D CHOUDHURY	24-07-2024	To	26-07-2024
37)	MS B R A SULTANA	26-07-2024	To	15-08-2024



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST-I]

[FOR TUESDAY, THE 23RD DAY OF JULY, 2024]

[AT 10:30 AM]

BEFORE

HON'BLE MR. JUSTICE KALYAN RAI SURANA

HON'BLE MR. JUSTICE MRIDUL KUMAR KALITA

[COURT NO: 7]

[**THIS BENCH WILL SIT AT 10:30 AM**]

**THE HON'BLE DIVISION BENCH-II AND THE SINGLE
BENCH OF HON'BLE MR. JUSTICE M.K. KALITA WILL
SIT AFTER RISING OF THIS BENCH]**

[**COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE KOHIMA BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING]**

JUDGMENT

1. CRL.A.(J) 3/2023	SHRI. NANDU LAL KUMAR VERSUS THE STATE OF NAGALAND AND ANR	JOSHUA SHEQI NAGALI SHOHE CHINGMEI KONYAK MIKA H AYE ATOKA P MHONBENI WZUNG A. ACHUMI KEDI KOSO K LILY SWU KETHO SEKHOSE	MOA JAMIR(R-2) P.P, NAGALAND
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WITH

I.A.(CRL.) 4/2023 IN CRL.A.(J) 3/2023	SHRI. NANDU LAL KUMAR VERSUS THE STATE OF NAGALAND AND ANR	JOSHUA SHEQI NAGALI SHOHE CHINGMEI KONYAK MIKA H AYE	GOVT ADV NL
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The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST-I]

[FOR TUESDAY, THE 23RD DAY OF JULY, 2024]

[AT 2:00 PM]

**BEFORE
HON'BLE MR. JUSTICE MRIDUL KUMAR KALITA**

[COURT NO: 24]

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE KOHIMA BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
AT 2:00 PM]**

JUDGMENT

- | | | | | |
|----|-----------------|---|---|--|
| 1. | MAC.APP. 3/2022 | THE DIVISIONAL MANAGER,
NATIONAL INSURANCE CO.LTD
DIMAPUR
VERSUS
SHRI. MONI SAIKIA AND 6 ORS | MOAJUNGLA
AKETOLI
SETALU
YANGPILA
THUYEKHRULU | B.N. SARMAH
IMTIWAPANG
NUKSUNGTLA
Z. KULNU
A ARTHUR TASE
DZIESESATUO
FRANCIS VIZO |
| 2. | MAC.APP. 5/2022 | ORIENTAL INSURANCE CO.LTD
VERSUS
SHRI. GOBIN BHUYAN AND 3
ORS | B.DEVNATH
M WABANG | B.N. SARMAH
MOAJUNGLA R-4
IMTIWAPANG R-2 & 3
AKETOLI R-4
SETALU R-4
YANGPILA R-4
THUYEKHRULU R-4 |